



The Orissa Gazette

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 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

PART II.

Educational Notices, Results of Examinations, etc.

NOTICE.

Names of Munshis qualified to teach Urdu can be had on application to the Secretary, Board of Examiners, 1, Council

House Street, Calcutta. A complete list is published once a month in the *Gazette of India*, Part II.

P. T. MANSFIELD,
Chief Secretary to Government.

PROGRAMME OF THE FIRST M.B., B.S. EXAMINATION TO BE HELD IN JANUARY 1938.

TIME 8 A.M. TO 11 A.M.

Monday	...	January 17, 1938	...	Botany Theoretical.
Tuesday	...	„ 18, 1938	...	Zoology Theoretical.
Wednesday	...	„ 19, 1938	...	Botany Practical.
Friday	...	„ 21, 1938	...	Zoology Practical.

PATNA:

The 3rd December 1937.

K. PRASAD,

Registrar.

[8-2-24-12-1937.]

PATNA UNIVERSITY.

NOTICE.

1. The next Law examinations will commence from Wednesday, January 5, 1938, and will continue from day to day, holidays excepted. The prescribed application form of each candidate, together with a fee of Rs. 25, must reach the Registrar on or before Saturday, December 11, 1937.
2. The Annual Matriculation examination will commence from Monday, February 13, 1938, and will continue from day to day, holidays excepted. The prescribed application form of each candidate, together with a fee of Rs. 15, must reach the Registrar on or before Thursday, January 6, 1938.
3. The Annual I. A., I.Sc., B. A. and B.Sc. examinations will commence from Monday, February 14, 1938, and will continue from day to day holidays excepted. The prescribed fee for each of these examinations are: Rs. 30 for the I. A. or I.Sc. examination, Rs. 40 for the B.A. or B.Sc. (Pass Course) examination, and Rs. 50 for the B.A. or B.Sc. (Honours Course) examination. The application of each candidate for any of these examinations together with the prescribed fee must reach the Registrar on or before Tuesday, January 11, 1938.
4. The application of a candidate, who is sent up for the Annual Matriculation, I.A., I.Sc., B.A., or B.Sc. examination, but for some sufficient cause (certified as such by the head of the institution at which he last studied) is unable to appear thereat, for permission to appear at a subsequent examination, must reach the Registrar accompanied by a registration fee of one rupee on or before the last date fixed for the receipt of fees for each examination.
5. The fees as well as the application forms must reach the University office on or before the dates mentioned above. Under no circumstances can or will any candidate be admitted to the examination whose fee and form are not received by the Registrar on or before the date fixed provided the Vice-Chancellor may in his discretion direct that a fee shall be accepted which, though received after the specified date, was despatched to the Registrar not less than three days before the specified date.
6. All letters to the Registrar must be addressed in the following way: "The Registrar, Patna University, P. O. Bankipur".
7. Information as to the number of application forms required should be supplied to the Registrar immediately after the receipt of this notice.
8. Applications for change of centre of examinations must be made separately through heads of institutions with an extra fee of Rs. 3 over and above the ordinary examination fee. They must reach the Registrar not later than January 20, 1938. The arrangement to be made for the identification of an applicant at the new centre must be clearly and definitely stated. If this is not done the application will be rejected. Mere mention in the examination form of a centre other than the usual centre of examination will not entitle a candidate to change his centre. Private and non-collegiate candidates will not be allowed to change their centres.
9. Private and non-collegiate candidates for the I.A., I.Sc., B.A. and B.Sc. examinations shall be required to appear personally before the centre Superintendents, before the commencement of examination (a) to obtain their admit cards, (b) to pay local levy and (c) to be satisfactorily identified.
10. When a candidate claims that he may be permitted to appear at an examination on payment of half the prescribed fee, the claim must be supported by the University letter allowing such concession; if this is not done, full fee shall have to be paid.
11. Examination and registration fees of school and college candidates should be sent by the Headmasters and Principals concerned either by Remittance Transfer Receipts, crossed cheques, bank drafts drawn in favour of the Registrar, Patna University, or by money order to the Imperial Bank, Patna or Cuttack, for credit in the University Account B. Cheques should include discount at the rate of Re. 0-4-0 per hundred. Names of examinations, the number of candidate for whom fees are remitted and the name of institution should be clearly noted on the M. O. coupon. Acknowledgment from the Bank should be forwarded to the Registrar as soon as received.
12. Private candidates for the Matriculation examination should forward their application forms and fees through the Headmasters of schools at which they appeared at the test examination. Other private candidates may remit their fees by money order to the Registrar, Patna University, P. O. Bankipore, in time to reach him on the appointed date together with applications. G. C. Notes will not be accepted unless presented personally.
13. It may also be noted that in addition to the existing system of issuing marks to examinees, a college or school may secure the scheduled marks of all its examinees at a particular examination on payment, in advance, of a lump sum equal to one rupee per examinee.
14. A sum of Rs. 500 has been allotted in the budget for paying examination fee of such poor school and college candidates who belong to the depressed classes and aboriginal

tribes. The concession shall be granted to only deserving candidates on recommendation of the Headmasters and Principals. Applications claiming the concession must be submitted through the Heads of institutions on or before the 20th December 1937. No payment of fee from this fund will be made for any student who has already failed at the examination for which he wishes to appear.

K. PRASAD,
Registrar.
[3—3—17-12-1937.]

3. Class for which it is deemed suitable.
4. Whether or not already on the approved list and, if so, date of Gazette notification of approval.
5. Whether the book is an original work or a translation. If the latter, the name and publisher of the book of which it is a translation.

H. DIPPIC,
Director of Public Instruction.

NOTICE TO PUBLISHERS.

In view of a possible change in the medium of instruction in High Schools, the implications of which are to be investigated by a committee set up for the purpose, publishers are invited to submit at an early date to the Director of Public Instruction, Cuttack, complete lists of the Oriya books already published by them which appear to be suitable for use in the various subjects of the curriculum in classes VIII—XI in North Orissa schools and Forms IV—VI in South Orissa schools. The lists should give the following information:—

1. Name of Book and Author and the price.
2. Qualifications of the Author.

NOTICE.

Three scholarships of the value of Rs. 50 per month will be awarded by the University for research work under professors of admitted colleges.

Candidates who have obtained the degree of M.A. or M.Sc. or M.B., B.S. or B.C.E. or B.Ed. or M.L. are eligible for these research scholarships.

Selected candidates will be required to give the whole of their time to research work.

Applications should reach this office on or before the 23rd of December 1937.

K. PRASAD,
Registrar.

PATNA: 1st December 1937.
[2—2—17-12-1937.]

PROGRAMME OF THE LAW EXAMINATIONS TO BE HELD IN JANUARY 1938.

TIME 8 A. M. TO 11 A. M.

LAW, PART I.

Wednesday, January 5, 1938	... Jurisprudence and Elements of Roman Law.
Thursday, " 6, 1938	... Constitutional Law of England and India.
Friday, " 7, 1938	... Law of Crimes and Law of Evidence.
Saturday, " 8, 1938	... Hindu Law.
Monday, " 10, 1938	... Law of Contract and Torts.

LAW, PART II.

Monday, January 10, 1938	... Law of Contract and Torts (for old students who have not passed in this subject in Law, Part I, examination).
Tuesday, " 11, 1938	... Land Tenures.
Wednesday, " 12, 1938	... Equity and Trusts.
Thursday, " 13, 1938	... C. P. C. and Evidence.
Friday, " 14, 1938	... Transfer of Property.
Saturday, " 15, 1938	... Muhammadan Law.

K. PRASAD,
Registrar.

[3—2—24-12-1937.]

PATNA: 4th December 1937.